

(c) if so, the reasons therefor and by when all the bottlenecks coming in the way of this project are likely to be resolved so as to save the project from being unviable due to time and cost overrun?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU):

(a) Delhi Metro Rail Corporation Ltd. (DMRC) has informed that on the request received from Noida Authority, DMRC had prepared the Detailed Project Report (DPR) for extension of Delhi Metro Line -3 (Dwarka Sector 21 to Noida City Centre corridor) from Noida City Centre to NOIDA Sector 62 of length 6.675 km. having 6 stations and submitted the same to Noida Authority in August 2012.

(b) No, Sir. The proposal being an extension of the existing Delhi Metro line, it also requires approval of Government of National Capital Territory of Delhi (GNCTD) being 50% equity holder of DMRC. GNCTD has conveyed its conditional approval for this proposal after examining the same in April 2014.

(c) Sanction of metro projects by the Government of India depends upon the viability of the project and availability of funds which can be ascertained after appraising of the proposal by all the stakeholders.

Posting of Junior Engineers

2430. SHRI ARVIND KUMAR SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government is aware that a number of Junior Engineers posted at enquiry offices in Government colonies of South Delhi, despite being transferred a few months back have not handed over their charge to the new incumbents in utter violation of Service Rules;

(b) if so, what are the details of such officers/Government colonies, sector-wise; and

(c) action Government proposes to take against such erring officials and to ensure that all of them hand over charge with immediate effect?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU):

(a) to (c) The Junior Engineers at enquiry offices of South Delhi are posted by Central Public Works Department. It has informed that total 23 Junior Engineers posted at enquiry offices in Government colonies of South Delhi, have been transferred from 01.4.2013 to till date. Out of which 8 Junior Engineers are yet to be relieved. No Junior Engineer has been found defaulter regarding handing over his charge to new incumbents till date, as new incumbents have not joined till date against the above 8 Junior Engineers as on 28/7/2014.